1 TA No. 6095/2021 Item No.17



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No. 6095/2021 (CPSW No.15/2019 in SWP No.2096/2018)

Tuesday, this the 20th day of July, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Zahida Banoo, Age 23 years D/o Sh. Nazir Ahmed R/o Kamlari, Hamlet Kamlari Panchayat Dongroo Tehsil Mahalla District Doda

...Applicant

(Nemo for applicant)

Versus

- 1. Mr. Virji Hangloo State Mission Director, ICDS, J&K Jammu
- 2. Mr. Kishori Lal Sharma District Programme Officer, ICDS Doda
- 3. Mr. Roshan Lal
 The Child Development Project Officer
 ICDS Gundna
 District Doda

..Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)



ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

This T.A. arises out of CPSW No.158/2010 filed before the Hon'ble High Court of Jammu & Kashmir in relation to the claim of Anganwadi worker. This Tribunal does not have jurisdiction in respect of such matters.

2. Hence, the Registry is directed to return the file to the Hon'ble High Court.

(Mohd. Jamshed) (Justice L. Narasimha Reddy) Member (A) Chairman

July 20, 2021 /sunil/ankit/daya/